

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. IA 4457/2023 IA 4633/2023 In C.P. (IB)-1010(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - Amol Lunkad
V/s
Phoenix Arc Private Limited
IA 4633/2023 Srikanth Dwarakanath
IN THE MATTER OF
Phoenix Arc Private Limited
V/s
Amol Lunkad

Section: Rule 11 of NCLT, 2016 Application under any other provisions- IBC U/s 95(1) of (IBC)

ORDER

IA.No.4457/2023, IA.No.4633/2023: - Adv Devul Dighe appeared for the Applicant/RP in IA.No.4633/2023 through VC. Adv. Shivani Bhandary appeared for the Petitioner. None appeared for the Respondent/Personal Guarantor. The matter is likely to be settled amicably for which counsel for the Petitioner seeks two weeks' time. Time is granted. As requested by the counsel for the Petitioner, list this matter on **09.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)